NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 226/2017 In C.P. No. 65/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

Name of the Company:

Sterling Greenwoods Ltd.

V/s.

Kusum B Kumar & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. NAVIN PAHLWA ADVOCATE PETITIONER

2. R.S. Sanjanwala Sr. Adv. Respondent

3. Ankit Shah Adv. Respondent

ORDER

Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Ankit Shah present for Original Petitioners. Learned Advocate Mr. Navin Pahwa present for Original Respondents.

Heard both sides in IA 226/2017.

IA 226/2017 is allowed permitting original Respondents to file Additional Affidavit, if any, within two weeks after serving copy in advance to the Petitioner and original petitioner shall file reply, if any, on the Additional Affidavit within one week thereafter serving copy in advance to other sides.

List the matter on 15.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 9th day of August, 2017.